

SHRI CHLOCHEM LIMITED

Reg. Office: 25/9/A, Phase - III, G.I.D.C. Naroda, Ahmedabad - 382 330 (Gujarat)

This post offer Public Announcement is being issued by Chartered Capital And Investment Limited, Manager to the Offer on behalf of the Acquirers namely Mr. Kandarp K Amin, Mrs. Archana K Amin and Mr. Archit K Amin resident of Lane No. 17, Bunglow No. 387, Satyagrah Chhavni Society, Satellite, Ahmedabad in compliance with SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto furnishing the details subsequent to the Public Announcement for the Open Offer made on February 3, 2005:

1.	Name of the Target Company	Shri Chlochem Limited
2.	Name and Address of the Acquirer	Mr. Kandarp K Amin Mrs. Archana K Amin Mr. Archit K Amin
3.	Name of Manager to the Offer	Chartered Capital And Investment Ltd.
4.	Name of Registrar to the Offer	No Registrar appointed
5.	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	Thursday, March 24 th 2005 Tuesday, April 12 th 2005

6. Details of the Acquisition:

Sr.	Particulars	Proposed in the offer document		Actual	
1	Offer Price	Rs. 4/- per fully paid share Rs. 2/- per partly paid share		Rs. 4/- per fully paid share Rs. 2/- per partly paid share	
2	Shareholding of acquirer before MOU/PA	116133 fully paid shares		116133 fully paid shares	
3	Shares acquired by way of MOU	724375 (23.99% of voting capital and 23.75% of subscribed and issued capital)		724375 (23.99% of voting capital and 23.75% of subscribed and issued capital)	
4	Shares acquired in the open offer	610000		257800 (251900 fully paid 5900 partly paid)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	2440000		1019400	
6	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
7	Post offer shareholding of acquirer (2+3+4+6)	1450508 (48.05% on the basis of Voting capital and 47.56% on the basis of subscribed capital)		1098308 (36.19% on the basis of Voting capital and 36.01% on the basis of subscribed capital)	
8	Pre and Post offer shareholding of public No. of shares and (%) On the Basis of Voting Right On the Basis of Subscribed Capital	Pre offer	Post offer	Pre offer	Post offer
		2178161 (72.16) 2209492 (72.44)	1568162 (51.95) 1599492 (52.44)	2178161 (72.16) 2209492 (72.44)	1926262 (63.81) 1951692 (63.99)

7. Status of Escrow Account	Payment of consideration to successful applicants has been made and balance amount lying in the escrow account has been released to the acquirers
8. Payment of Interest	Nil
9. Status of Investor complaints	Nil

Acquirers accept full responsibility for the information contained in this Public Announcement and responsible for the obligation of the acquirers as laid down in the SEBI (SAST) Regulations 1997.

This public announcement issued on behalf of MR. Kandarp K Amin, Mrs. Archana K Amin and Mr. Archit K Amin (Acquirers)
Manager to the Offer

**CHARTERED CAPITAL AND INVESTMENT LTD**

(Contact Person: Mr. Manoj Kumar Jain)

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Place: Ahmedabad

Date: 02-05-2005